

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 124 of 2015

Dated: 12th August, 2015

In the matter of:-

**Association of Steel Rolling Mills & Furnaces & Anr. Appellant(s)
Versus
Uttar Pradesh Electricity Regulatory Commission & Ors.
.... Respondent(s)**

ORDER

The Court has not assembled. As agreed by the parties, list the matter on **7.09.2015.**

COURT MASTER